

(33)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

...  
C.P. No. 203 of 1997  
in  
OA. No. 617 of 1996.

Dated New Delhi, this 26th day of August, 1997.

HON'BLE DR JOSE P. VERGHESE, VICE CHAIRMAN (J)  
HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

O. S. Chauhan  
R/o B-17 Ramprastha Colony  
P.O. Chander Nagar  
GHAZIABAD (U.P.) 201 011. ... Petitioner

By Advocate: Shri S. C. Luthra and  
Shri O. P. Khokha

versus

1. Shri Arvind Varma  
Secretary  
Ministry of Personnel,  
Public Grievances and Pensions  
Government of India  
NEW DELHI-1.
2. Shri K. Padmanabhayya  
Secretary  
Ministry of Home Affairs  
Government of India  
NEW DELHI-1. ... Respondents

By Advocate: Shri V. S. R. Krishna

O R D E R (Oral)

Dr Jose P. Verghese, V.C. (J)

The counsel for the respondents has produced  
the stay order against the operation of the  
impugned order and judgement. In view of the said  
stay order, this C.P. does not survive as on  
today. The C.P. is disposed of and notice  
discharged giving liberty to the petitioner to  
revive the same through a Miscellaneous  
Application after the disposal of the case in the  
High Court.

  
(K. Muthukumar)  
Member (A)

  
(Dr Jose P. Verghese)  
Vice Chairman (J)